

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 29-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
1	O.S. 1830/2015 (SUMMONS) IA/1/2015		Rudramma Vs Shivarudrappa	
HEARING ON IA				
2	O.S. 1474/2018 (SUMMONS)		Moin Khan alias Moinuddin Khan Vs Krishnappa B M	S A Wajid
3	O.S. 901/2019 (SUMMONS) IA/1/2019		RATHNAMMA Vs SHIVARAJAMMA	PR D
CROSS EXAMINATION OF DW				
4	O.S. 1241/2011 (EVIDENCE.)		RAJANNA Vs VENKATESH	SOMASHEKARAI AH Malleshaiah
PLNTF EVIDENCE				
5	O.S. 275/2018 (EVIDENCE.)		Shanthamma M Vs Munishamappa M	T N Balaji
6	O.S. 1724/2013 (ARGUMENTS.) IA/1/2013		Jyothamma Vs Yallamma	H A Manjunatha
<u>12:00 P.M - 1:00 P.M</u>				
CROSS EXAMINATION OF PW				
7	O.S. 1266/2015 (EVIDENCE.) IA/1/2015		Aruna Vs Hanumaiah	V Basavakumar
8	O.S. 1295/2012 (ARGUMENTS.) IA/1/2012		Mariyamma Vs Marigangamma alias Mariyamma alias Marilingamma	D.Srinivas Murthy
9	O.S. 157/2014 (ARGUMENTS.) IA/1/2014 IA/2/2014		Somashekar Vs Rama Murthy G	Chetahan Kumar H
ARGUMENTS				
10	O.S. 1340/2017 (ARGUMENTS.) IA/1/2017		Narasimha Rao P Vs Rajesh N	
<u>3:00 P.M - 4:00 P.M</u>				
11	O.S. 1146/2018 (ISSUES.)		Kempanna G Vs Rajanna J	K T D

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
12	O.S. 1750/2018 (ISSUES.) IA/1/2018		Murthy Vs Balaji G C	A Shivarama
13	O.S. 1562/2012 (JUDGMENTS) IA/1/2012		Kurshid Unnisa alias Khurshid begum Vs Mohammed Fazil alias farusabi	K.Chandranath Ariga
14	O.S. 1258/2013 (JUDGEMENT.) IA/1/2013		Anasuya Vs Munireddy	
15	O.S. 233/2015 (JUDGEMENT.) IA/1/2015		Ravi R Vs Ramaiah D	POOJAPPA J.

Cases listed below are adjourned due to Covid 19

PLNTF EVIDENCE

16	O.S. 699/2018 (EVIDENCE.)	03-11-2020	Canara Bank, Rep by Lloyd Xavier Raja Vs Santhosh Kumar	Manjunath K K
17	O.S. 1030/2018 (EVIDENCE.) IA/1/2018	03-11-2020	Somashekar Vs Shakuntala	D R Babu
18	O.S. 321/2019 (EVIDENCE.) IA/1/2019 IA/2/2019	03-11-2020	Thyagaraj H G Vs Shubha H M	Harendra
19	O.S. 770/2019 (EVIDENCE.) IA/1/2019 IA/2/2019	03-11-2020	Y N SRINIVAS Vs S GOVARDHAN AO	C V A
20	O.S. 821/2019 (EVIDENCE.) IA/1/2019	03-11-2020	Rajappa Vs Narayanaswamy Reddy	C V Annaiah
21	O.S. 835/2019 (EVIDENCE.) IA/1/2019	03-11-2020	Asha Rani Vs Shamanna	Ramappa P

AWAIT COMMISSIONER WARRANT/REPORT

22	FDP 40/2015 (SUMMONS)	19-11-2020	Munithayamma Vs Thimakka	ESWARA REDDY
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AWAIT ORDERS

23	O.S. 1505/2012 (SUMMONS) IA/1/2012 IA/2/2012	19-11-2020	Revamma Vs parvathamma	R.Bhadrinath
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AWAIT SUMMON/NOTICE

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
24	O.S. 1262/2017 (SUMMONS)	19-11-2020	Siddalingamma Vs Munigangappa	H T N
PF/CF				
25	EX 5/2015 (SUMMONS)	19-11-2020	Muni Reddy Vs The Special Land Acquisition Officer and Estate Officer	Lokesh Malavalli
STEPS				
26	O.S. 63/2012 (SUMMONS)	19-11-2020	NARASIMHAMURTHY Vs NARASHIMAIAH	D. MALLIKARJUNA SWAMY
27	O.S. 274/2013 (SUMMONS) IA/1/2013	19-11-2020	Radamma Vs Thayamma	Nisarga law associates
28	O.S. 1489/2015 (SUMMONS)	19-11-2020	Eramma Vs Muniyappa	GOVINDA GOWDA ASSOCIATES
SUMMONS				
29	O.S. 1571/2014 (SUMMONS) IA/1/2014	19-11-2020	Meenkshi Vs Vasu M	M Srinivasaiah
WRITTEN STATEMENT				
30	O.S. 519/2012 (SUMMONS) IA/1/2012	19-11-2020	GALAMMA Vs GALI NARASAMMA	N. NAGARAJA
31	O.S. 436/2018 (SUMMONS) IA/1/2018	20-11-2020	Laxminarayan Vs Krishnappa M	M B C
AWAIT SUMMON/NOTICE				
32	O.S. 894/2018 (SUMMONS) IA/1/2018	20-11-2020	Mohammed Yaseen Vs Mohammed Roshan	MS A
33	M.C. 188/2018 (SUMMONS)	20-11-2020	Suresh M Vs Shashikala S T	N G G
NOTICES				
34	M.V.C. 43/2018 (SUMMONS)	20-11-2020	K KIRAN KUMAR Vs COSMO CARRYING PVT LIMITED, REP BY KHAJA WARIS KHAN, PROPRIETOR	A.G. NAGARAJA

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
35	R.A. 100/2018 (SUMMONS) IA/1/2018 IA/2/2018	20-11-2020	Chikkasonnappa, Since dead by his LRs Muniraju Vs Gangappa	M V C
STEPS				
36	O.S. 1387/2017 (SUMMONS) IA/1/2017 IA/2/2017	20-11-2020	Muniyappa Vs Thippaiah	Sriram
37	O.S. 239/2018 (SUMMONS) IA/1/2018 IA/2/2018 IA/3/2018	20-11-2020	Mohan Y Vs Raghupathy Reddy M S	G S PRASAD REDDY
SUMMONS				
38	O.S. 1338/2017 (SUMMONS) IA/1/2017	20-11-2020	Prakash Vs Mallanayaka	
39	O.S. 1570/2017 (SUMMONS) IA/1/2017	20-11-2020	Muniyamma Vs Rangappa	Vikram H.K.
40	O.S. 1895/2018 (SUMMONS) IA/1/2018	21-11-2020	BHAGYAMMA Vs THIMMAKKA	PADMANABHA
AWAIT SUMMON/NOTICE				
41	R.A. 106/2018 (SUMMONS) IA/1/2018	21-11-2020	Atul N Shah Vs Mohan Doss M	D S Jayaraj
42	O.S. 47/2019 (SUMMONS)	21-11-2020	Kalavathi Vs Akkayappa	E Muniraju
SUMMONS				
43	O.S. 1816/2018 (SUMMONS) IA/1/2018	21-11-2020	Akkayamma Vs Jayamma	L S Law
44	O.S. 1689/2019 (SUMMONS) IA/1/2019	21-11-2020	Prema C Vs Chinnappa	Suresh
45	O.S. 592/2020 (SUMMONS) IA/1/2020	21-11-2020	CHOWDAPPA C Vs GOWRAMMA	GURUVA REDDY
WRITTEN STATEMENT				
46	O.S. 711/2019 (SUMMONS) IA/1/2019 IA/2/2019	21-11-2020	SHWETHA K Vs PREMA	DHANANJAYA N

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
47	O.S. 1390/2019 (SUMMONS) IA/1/2019 IA/2/2019	21-11-2020	Sunil K Vs Saroja A V	D M Muniyappa
48	Misc 39/2020 (NOTICE)	21-11-2020	Gopal Krishna C Vs Malliyammal	L S
49	Misc 49/2020 (NOTICE) IA/1/2020	21-11-2020	Sumarani Vs Pushpalatha B H	DHANANJAYA.P.R.
50	M.V.C. 186/2015 (APPEARANCE OF PARTY)	21-11-2020	YASEEN PASHA Vs NAGABHUSHAN .J. H	C. SHANKAR REDDY

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
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III ADDL SENIOR CIVIL JUDGE
Cause List Date: 29-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
1	O.S. 1633/2006 (HEARING) IA/1/2006 IA/2/2006		BYRAPPA alias BYRASON Vs ERABYRAIAH	S.CHENNARAYA REDDY
2	O.S. 1502/2008 (HEARING) IA/1/2008		M MARANNA Vs L C ASHOK	D.UMASHANKAR MSP
3	O.S. 678/2010 (HEARING) IA/1/2010		SHARADA AND OTHERS Vs MUNIYAPPA	T.KODANDARAMA
4	O.S. 1092/2012 (HEARING) IA/1/2012 IA/2/2012		H R Srinivasa Vs C. Muniyappa	V F Kumbar
5	O.S. 983/2014 (HEARING) IA/1/2014		Yellappa Vs Venkatachalaiah R	M Venugopal
6	O.S. 1575/2015 (HEARING) IA/1/2015 IA/2/2015		Hanumantharayappa Vs Muniammakka	K.R PUTTARAJU
7	FDP 46/2015 (HEARING)		Girijamma Vs Venkataswamy Reddy	T M Chowdareddy
8	M.A. 48/2015 (HEARING)		Nagamma Vs Krishnappa N S	
<u>12:00 P.M - 1:00 P.M</u>				
9	O.S. 245/2017 (HEARING) IA/1/2017 IA/2/2017		Govindappa V Vs Venkatesh	G S R
10	G and WC 6/2017 (HEARING) IA/1/2017		SOURAV SACHIN Vs LIPIKA LAHIRI ALIAS LIPIKA SACHIN	SURESH BABU RAJ
11	O.S. 1734/2017 (HEARING) IA/1/2017		Dali Hanumakka Vs Veeranjanappa V.M	
12	O.S. 1768/2017 (HEARING) IA/1/2017		Lalitha Vs Narasamma	
13	O.S. 176/2010 (ARGUMENTS.) IA/1/2010 IA/2/2010		C R RENUKA ARADHYA Vs PRASANNA ARADHYA	KVV GSD

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	O.S. 1121/2011 (ARGUMENTS.) IA/1/2011		VENKATALAKSHMAMMA Vs VENKATASWAMY	J.RAVI KUMAR
<u>3:00 P.M - 4:00 P.M</u>				
15	R.A. 122/2015 (HEARING)		Ramagond G S Vs Selvaraj R	B Sreeraman
16	R.A. 123/2015 (HEARING)		Gopi K Vs Selvaraj R	B Sreeraman
17	R.A. 124/2015 (HEARING)		Venkataiah D Vs Selvaraj R	B Sreeraman
18	R.A. 125/2015 (HEARING)		Gnana Sundary G V Vs Selvaraj R	B Sreeraman
19	R.A. 126/2015 (HEARING)		Anitha J Vs Selvaraj R	B Sreeraman
20	R.A. 127/2015 (HEARING)		Pramila Vs Selvaraj R	B Sreeraman
21	R.A. 128/2015 (HEARING)		Rathnamma Vs Selvaraj R	B Sreeraman
22	R.A. 129/2015 (HEARING)		Selvaraj K Vs Selvaraj R	B Sreeraman
23	R.A. 130/2015 (HEARING)		Jayaraman Naidu Vs Selvaraj R	B Sreeraman
24	R.A. 131/2015 (HEARING)		Madhava B Uttareshwar Vs Selvaraj R	B Sreeraman
25	R.A. 132/2015 (HEARING)		Thimmaiah I N, Rep. GPA Holder Naveen Thimmaiah Vs Selvaraj R	B Sreeraman
<u>4:00 P.M - 5:00 P.M</u>				
26	FDP 3/2016 (HEARING)		Gangadharaiah K R Vs Ramanna K R	Satish Kumar
27	Misc 11/2016 (HEARING)		Muniakkayamma Vs Chikkamuniyamma	Ramesh

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
28	M.C. 29/2016 (HEARING) IA/1/2016		Anitha M Vs Suresh Kumar B	KRISHNAPPA .N.
29	P and SC 4/2020 (HEARING) IA/1/2020		Nirmala M B Vs NIL	Basavaraj g
30	O.S. 945/2020 (HEARING) IA/1/2020		NAGESH K B Vs BAIYAMMA	HAREESH M.
31	M.V.C. 2/2017 (A.D.R)		ANJINAPPA Vs ESHWAR.N	D.S. MALI PATIL
32	O.S. 938/2020 (ORDERS.) IA/1/2020		NAGARATHNAMMA Vs NANJUNDAPPA K B	A G NAGARAJA
33	O.S. 782/2020 (OBJECTIONs) IA/1/2020		MOHAN KUMAR B K Vs RAMACHANDRA B	T PRAKASH
Cases listed below are adjourned due to Covid 19				
34	O.S. 1134/2008 (NOTICE) IA/1/2008 IA/2/2008	07-11-2020	M PADMA Vs STATE OF KARANTAKA	
35	EX 97/2010 (NOTICE)	07-11-2020	THE FEDERAL BANK LTD. Vs SHYLAJA CHANDRA	V.VIJAYA KUMAR
36	FDP 4/2010 (SUMMONS)	19-11-2020	CHANDRASHEKAR REDDY Vs M A RAMAIAH	INDUS LAW
37	M.C. 1/2018 (SUMMONS)	19-11-2020	Syed Shoukath Vs Reshma	H A C
38	O.S. 1633/2014 (NOTICE) IA/1/2014 IA/2/2014	19-11-2020	Rathnamma Vs Vijayaragava Reddy	Chandrashekar N
39	EX 45/2014 (NOTICE)	19-11-2020	Srinivas B Vs Rukkamma	B S R
40	O.S. 1587/2016 (NOTICE) IA/1/2016	19-11-2020	Devaraju C Vs Sanath Kumar S R	R M S

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
41	R.A. 99/2016 (NOTICE) IA/1/2016 IA/2/2016 IA/3/2016 IA/4/2016	19-11-2020	Radhamma Vs Rathnamma	
42	R.A. 34/2017 (NOTICE) IA/1/2017	19-11-2020	Munilakshmaiah B C Vs Narayanaswamy M	N G G
43	R.A. 66/2017 (NOTICE) IA/1/2017	19-11-2020	Munichowdappa Vs Nanjegowda K	M V T
44	O.S. 1239/2018 (NOTICE) IA/1/2018	19-11-2020	Munirajappa Vs Venkatashamappa	PS
45	R.A. 3/2019 (NOTICE)	19-11-2020	MUNIRATHNAMMA Vs SAILU SAB DEAD BY LRs 1 a) SHANAZ BI	M V C R
46	M.C. 77/2019 (NOTICE)	19-11-2020	Ambika Vs Sheshadri alias Srinivas	N Mylarigowda
47	Misc 98/2019 (NOTICE) IA/1/2019	19-11-2020	Jayanaik R Vs Srinivasa Reddy K	S C
48	M.C. 321/2019 (NOTICE)	19-11-2020	Saritha M Vs Mahesh	Ranjani
49	O.S. 1742/2019 (NOTICE) IA/1/2019	19-11-2020	Anand Represented by Their Power of Attorney holder Ramachandra Vs Chinnappa Reddy	Shankar
50	M.C. 408/2019 (NOTICE)	19-11-2020	Purushotham B K Vs Kavya M	Kemparaju
51	M.C. 441/2019 (NOTICE)	19-11-2020	Ramu L S Vs Shobha M	S Srinivasa Reddy
52	Misc 23/2020 (NOTICE)	19-11-2020	Narayanappa M Vs Siddesh	K V V
53	R.A. 19/2020 (NOTICE) IA/1/2020 IA/2/2020	19-11-2020	Narayanappa D C Vs Padma D N	K Shivashankar

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
54	M.A. 20/2020 (NOTICE)	19-11-2020	Ravindra K M Vs M/S S S Builders and Developers, Rep. Raju G	K M Ravi Kumar
55	M.C. 66/2020 (NOTICE)	19-11-2020	Rekha Viswanathan Vs Sukesh Mundoor Mohan	Beena Dayanand
56	R.A. 29/2020 (NOTICE) IA/1/2020	19-11-2020	Manjunatha M V Vs Lakshminarayana M B	MYLARAI AH ASSOCIATES
57	M.C. 86/2020 (NOTICE)	19-11-2020	Ravi M Vs Navya J M, Rep. by Natural Guardian B r Jayanna	Harish Kumar H
58	FDP 10/2020 (NOTICE)	19-11-2020	POOJA R .S Vs RAJENDRA BABU	P VENKATA SHIVA REDDY

In the Court of V Addl. Senior Civil Judge,

Bangalore Rural District Bangalore

Cause List Dated 29-09-2020

MORNING SESSION

Sl. No.	Case No.	Stage	Plaintiff Advocate
01	OS. 719/2020	Hearing	Sri. V.V
02	OS. 933/2020	Hearing	Sri. J.T.B
03	OS. 953/2011	Hearing	Sri. D.U
04	OS. 1895/2006	Arguments	Sri. K.M.M
05	OS. 818/2009	Arguments	Sri. M.S.V

AFTERNOON SESSION

Sl. No.	Case No.	Stage	Plaintiff Advocate
01	OS. 1232/2011	Hearing	Sri. J.N.S
02	OS. 302/2013	Hearing	Sri. R.B.S
03	OS. 1359/2015	Hearing	Sri. N.S
04	OS. 1612/2012	Arguments	Sri. G.L.P
05	OS. 999/2016	Arguments	Sri. N.M

NOTE :

1. Only 10 matters posted for hearing / argument are available on 29.09.2020
2. The next date of hearing pertaining to other matters posted on 29.09.2020 will be given on the same day.

V Addl. Senior Civil Judge,
Bangalore Rural District, Bangalore.

In the Court of VI Addl. Senior Civil Judge,

Bengaluru Rural District, Bengaluru

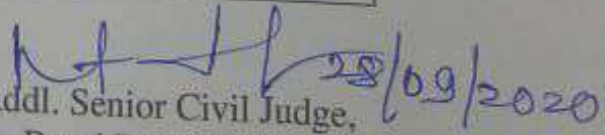
Cases Listed on 29-09-2020

MORNING SESSION

Sl. No.	Case No.	Stage
01	O.S. 1440/2006	Evidence
02	O.S. 2199/2006	Evidence
03	O.S. 495/2007	Hearing
04	O.S. 675/2007	Hearing
05	O.S. 781/2009	Evidence
06	O.S. 898/2011	Evidence
07	O.S. 99/2014	Arguments
08	O.S. 131/2014	Arguments
09	O.S. 201/2014	Arguments
10	O.S. 219/2014	Arguments
11	O.S. 393/2014	Arguments
12	O.S. 394/2014	Arguments
13	O.S. 395/2014	Arguments
14	Misc. 24/2014	Arguments
15	O.S. 299/2017	Hearing

AFTERNOON SESSION

Sl. No.	Case No.	Stage
01	FDP 15/2009	Hearing
02	Misc. 68/2011	Evidence
03	O.S. 1/2014	Evidence
04	O.S. 453/2014	Arguments
05	O.S. 454/2014	Arguments
06	O.S. 455/2014	Arguments
07	O.S. 464/2014	Arguments
08	O.S. 465/2014	Arguments
09	O.S. 463/2017	Evidence
10	Misc. 6/2017	Arguments
11	M.A. 24/2017	Arguments
12	O.S. 941/2020	Hearing
13	O.S. 1423/2007	Orders
14	Ex. 132/2007	Orders
15	O.S. 231/2017	Orders


VI Addl. Senior Civil Judge, 28/09/2020
Bengaluru Rural District, Bengaluru.

**In the court of the IV Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
The following cases are posted on
29.09.2020**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.00 pm
Arguments	Arguments
To hear on IAs 1. O.S. 79/1996 2. O.S. 177/2008 3. O.S. 253/2011 4. O.S. 1495/2011 5. O.S. 1086/2012 6. O.S. 1485/2018 7. O.S. 704/2020 8. O.S. 918/2020 9. MA 41/2020 10. M.C. 52/2020 11. O.S. 789/2018 12. MC 409/2019 13. O.S. 904/2020	To hear on IAs 1. O.S. 1431/2009 2. O.S. 369/2010 3. O.S. 230/2011 4. O.S. 1666/2013 5. O.S. 46/2020

IV ASCJ 28.09.2020
Bengaluru Rural District, Bengaluru.